GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA STARRED QUESTION NO. 382 TO BE ANSWERED ON 30th MARCH, 2022

EXPORT OF AGRICULTURAL AND PROCESSED FOOD PRODUCTS

*382. SHRI RAVINDRA KUSHWAHA: SHRI RAVI KISHAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the targets fixed by the Government for export of agricultural and processed food products during the current fiscal year and in the coming year;
- (b) whether India's exports of agricultural and processed food products rose to a substantial level during the current Financial Year and till date and if so, the details thereof;
- (c) whether the targets fixed by the Government for the current fiscal year, 2021-22 has been achieved and if so, the details thereof;
- (d) the impact of significant rise in agricultural exports on the farmers' income during the said period;
- (e) whether the Government has held any consultations with the various States for the implementation of Agriculture Export Policy; and
- (f) if so, the details of various initiatives taken and work done by Agricultural and Processed Food Products Export Development Authority (APEDA) in the country during the last three years for boosting the exports of agricultural and processed food products?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF LOK SABHA STARRED QUESTION NO. 382 FOR ANSWER ON 30th MARCH, 2022 REGARDING "EXPORT OF AGRICULTURAL AND PROCESSED FOOD PRODUCTS".

(a) to (c): The targets have been fixed only for those agricultural commodities, which are monitored under the weekly Trade Alert system of the Department of Commerce. Some of the major agriculture products like Wheat, Sugar and Cotton are included in the 'Others' category and no individual targets were fixed for such products. The targets fixed by the Government for export of agricultural and processed food products, during the current financial year are in the table below. Targets for 2022-23 have not yet been fixed.

Values in USD millions

S. No.	Commodity	Target 2021-22
1	Tea	1043
2	Coffee	1072
3	Rice	9468
4	Other Cereals	924
5	Tobacco	1146
6	Spices	4814
7	Cashew	775
8	Oil Meals	2340
9	Oil Seeds	1773
10	Fruits and Vegetables	3325
11	Cereal Preparations and Miscellaneous Processed Items	2294
12	Meat, Dairy and Poultry Products	4587
13	Marine Products	7809

During the period April 2021 to January 2022 of the current financial year, exports of agricultural products have amounted to USD 40.87 billion compared to USD 32.66 billion over the corresponding period of previous year, registering an increase of 25.14%. Of the products for which targets were fixed, export of some of the major products like Rice; Other Cereals; Coffee; Cereal Preparations and Miscellaneous Processed Items; Meat, Dairy & Poultry Products; and Marine Products would achieve or come very close to achieving the targets for 2021-22. Exports of some other major agriculture products like Wheat, Sugar and Cotton have registered a substantial increase during the current year.

(d): Rise in agricultural exports improves realisations for farmers and has a positive impact on their income. In order to ensure that the farmers benefit from exports, the Government has launched a Farmer Connect Portal for providing a platform for Farmer Producer Organisations/Companies (FPOs/FPCs) and cooperatives to directly interact with exporters.

- (e): The Government is in constant touch with State Governments regarding the implementation of Agriculture Export Policy (AEP). 21 States and 2 UTs (Ladakh, A&N Islands) have finalized their respective State specific Action Plans to promote agriculture exports. 28 States & 4 UTs have nominated Nodal agencies to promote agriculture exports. It has been decided that the District as Export Hub (DEH) initiative would be utilized to achieve the objectives of Agriculture Export Policy. The State/UT level export monitoring committee has been set up in 26 States and 4UTs, chaired by the Chief Secretary and supported by the Regional Authorities of DGFT, autonomous bodies/EPCs under Department of Commerce, Customs, Plant/ animal Quarantine at the State level. At the Cluster level, the Cluster Facilitation cell/Committee is headed by District Collector/District Magistrate or Director-Agriculture/Horticulture and other stakeholders. 38 Cluster Level Committees have been formed in the cluster district(s) across several States so far.
- (f): The Agricultural & Processed Food Products Export Development Authority (APEDA) is constantly engaged in export promotion activities for agricultural & processed food products and has played an important role in implementation of AEP over the past three years. APEDA implements the 'Agriculture & Processed Food Products Export Promotion Scheme'. Various developmental activities are undertaken and assistance to exporters is provided under different components of the scheme viz. Infrastructure Development, Market Development and Quality Development etc. APEDA has also been collaborating with the Indian Missions abroad for organising Virtual Trade Fairs, Virtual Buyer-Seller Meets and export promotion of GI products. APEDA has also facilitated trial shipments for new products with export potential and new destinations. To address the issue of stakeholders' participation in the decision-making process for export promotion activities, the Department of Commerce has established Export Promotion Forums (EPFs) for individual products under the aegis of the APEDA. The EPFs have representation from trade/industry, line ministries/departments, regulatory agencies, research institutes, state governments etc. In all 9 EPFs have been formed for rice, banana, grapes, mango, onion, dairy products, nutri-cereals, pomegranate and floriculture respectively. APEDA has also played an important role in opening up of new markets for agricultural products in the recent past such as Canada, China, South Korea, Taiwan, Portugal, Indonesia, Iran etc. APEDA has been organising Capacity Building/training programs in the Agri-export States in association with the State departments, SAUs, KVKs for the FPOs/FPCs/SHGs/exporters in order to provide export-market linkage to the farmer groups and to facilitate entrepreneurs in becoming prospective exporters. APEDA has also signed MoUs with a number of organisations such as NCUI, NCDC, NABARD, ASCI, QCI, IIT Delhi, ICFA, SFAC, TRIFED and AFC India Ltd. for cooperation in the field of agriculture export. APEDA has also made efforts to establish synergy with the Ministry of Agriculture & Farmers Welfare, Ministry of Food Processing Industries, Department of Animal Husbandry & Dairying and DGFT to ensure optimum utilization of resources for development of agriculture exports.
